

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

215. C.P. (IB)/727(MB)2021

IN THE MATTER OF

Prime Commodities Clearing Corporation Of India Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Applicant:

ORDER

Adjourned to **19.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)